

Central Electricity Regulatory Commission
Core-3, 7th Floor, Scope Complex, Lodhi Road, New Delhi-10 003
(Tele No.24361145 Fax No.24360010)

No.Eco 2/2006-CERC

New Delhi 29th September, 2006

DRAFT NOTIFICATION

In pursuance of Clause 5.6 (vi) of Ministry of Power (MOP) Notification dated 19.01.2005 (as amended from time to time) on *Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees*, the Central Electricity Regulatory Commission notifies the following rates for the purpose of bid evaluation and payment:

S.No	Description	Annual Escalation Rate	
		For Bid Evaluation	For Payment
1	Inflation rate to be applied to indexed capacity charge component.	5.37%	5.99%
2	Discount rate to be used for bid evaluation	10.60%	NA
3	Dollar-Rupee exchange variation rate (for the purpose of bid evaluation)	1.07%	NA
4	Escalation rates for different escalable sub-components of energy charge for plants based on imported coal (Separately for evaluation and payment)		
4.1	Escalation Rate for coal sub-component	1.53%	1.64%
4.2	Escalation Rate for transportation sub-component	9.08%	26.43%
4.3	Escalation Rate for inland handling sub-component	5.37%	5.99%
5	Inflation rate to be applied to indexed energy charge component in cases of captive coal mine source.	5.91%	8.22%

2. The above mentioned rates will be applicable for the period from 1.10.2006 to 31.3.2007.

S.K.Chatterjee
Assistant Secretary